

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400 614
CAMP : NAGPUR

11

Tr.A.No. 221/87

Shri R.T.Nandbanshi
Opp. Police Chowki No. 7,
Near Budhavar Darwaja Road,
Jalalpura, Mahal, Nagpur.

... Applicant

V/S.

The Collector,
Central Excise,
Nagpur.

... Respondent

CORAM: Hon'ble Member (J) Shri A.P.Bhattacharya
Hon'ble Member (A) Shri P.S.Chaudhuri

Appearance

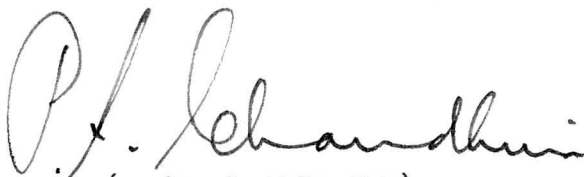
Ms.S.S.Chawda
for Mr.A.B.Oke
Advocate
for the Applicant

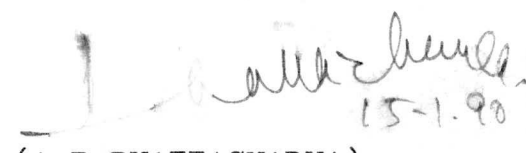
ORAL JUDGMENT

Dated: 15.1.1990

(PER: A.P.Bhattacharya, Member (J))

When this case is called on, Ms.S.S.Chawda appears for Mr.A.B.Oke, learned advocate for the applicant and submits that she has no more contact with her client. Mr. D.T.Deshmukh, Superintendent is present for the respondents' department. It appears from the record that intimating the date of hearing of this case on 16.10.1989 a registered notice was sent to the applicant and that was personally served on him. Thereafter, another notice was issued to him intimating him that his case would be taken up for hearing at Nagpur on this day, i.e. 15.1.1990. It appears that the applicant has no longer been taking any interest in the matter. When the applicant is absent on calls we dismiss the case for default.


(P.S. CHAUDHURI)
MEMBER (A)


(A.P.BHATTACHARYA)
MEMBER (J)

(12)

Dated: 19.1.90. Camp: Nagpur

An application has been filed by the applicant praying for setting aside the order passed by this Tribunal on 15.1.90 and for restoration of the case to its file and number. We fix the matter on 29.3.90 for hearing and orders at Nagpur.

P. S. Chaudhary
(P.S. Chaudhary) (A.P. Bhattacharya)
M(A) M(T)

Dated: 29.3.90. Camp: Nagpur

When this case is called none appears for either party.

After going through M.P. No. N-11/90 we are satisfied that this is a fit case in which our ex-parte order dated 15.1.90 should be set aside. We accordingly re-store the matter to the Board.

Call the case for final hearing at Nagpur on 18.6.90. Issue notice to both sides.

P. S. Chaudhary
(T.P. Sharma) (P.S. Chaudhary)
M(T) M(A)

Judgment/Order

dt 15/19.1.90

Send to parties
on 25.1.90.

Check

Judgment/Order

dt 15/19.1.90

Remed on Applicant
on dt Nil

NB

2-2-90